

DIVISION BENCH

ITEM NO.163

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA No. 344/2019, Cont. A. No. 01/ALD/2021, MA No. 18/2021, Cont. A. No.
04/ALD/2021, MA No.22/2021, IA No. 10/2021, IA No. 12/2021
IN CP No. 305/ALD/2019**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 4th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	VANALIKA DEVELOPERS PVT LTD & ORS V/S SUNWORLD CITY PVT LTD & ORS.
UNDER SECTION	241/242 OF COMPANIES ACT 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 29th August, 2024.

-Sd-

(Court Officer)

04th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*